

GOVERNMENT OF INDIA  
MINISTRY OF PLANNING

**LOK SABHA**  
**UNSTARRED QUESTION NO. 617**  
TO BE ANSWERED ON 03.12.2025

**DEVELOPMENTAL ACTION PLAN FOR SCS AND STS**

617. SHRI S VENKATESAN:

Will the Minister of PLANNING be pleased to state:

- (a) whether NITI Aayog has conducted any study on the implementation of the schemes regarding mandatory allocations, utilisation etc. for the development of SCs/STs;
- (b) if so, pitfalls which have been identified and suggestions made thereon;
- (c) the details of latest guidelines issued for effective implementation of such schemes; and
- (d) the details of the ambit of NITI Aayog addressing the issues pertaining to the same?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

**(RAO INDERJIT SINGH)**

- (a) No. Sir.
- (b) Does not arise in view of reply to (a) above.
- (c) & (d) NITI Aayog has issued guidelines titled 'Guidelines for earmarking of funds for Development Action Plan for SCs and STs (DAPSC & DAPST)' in 2017. As per these guidelines, 41 Central Government Ministries/Departments are obligated to earmark funds under the relevant scheme, and such fund allocation is based on the scheme-specific budget rather than the total budget of the Ministry/Department. The guidelines also provide that the Nodal Ministries, namely, Ministry of Social Justice and Empowerment and Ministry of Tribal Affairs, are responsible for the monitoring and implementation of the DAPSC & DAPST. NITI Aayog is a member of various committees constituted for such purposes. A copy of the Guidelines is available at [https://www.niti.gov.in/sites/default/files/2019-12/NITI\\_Aayog\\_Guideliens\\_for\\_SCSP\\_TSP\\_2017.pdf](https://www.niti.gov.in/sites/default/files/2019-12/NITI_Aayog_Guideliens_for_SCSP_TSP_2017.pdf)

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